

Micro Finance Progress Report

As at the end of March/ Sept.

Name of the bank		State	
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Part 'A' – SHG Bank Linkage Program
'000)*(All amounts in Rs.*

1. SHGs maintaining Savings A/c in the Bank

	No. of SHGs	No. of Members	Savings Amount
a. Total no. of SHGs			
b. Of which under SGSY & other Govt. sponsored schemes			
c. Exclusive Women SHGs [Out of (a) above]			
d. Of which under SGSY & other Govt. sponsored schemes			

Part 'A' – SHG Bank Linkage Program

2. SHGs financed directly by Banks

(All amounts in

Rs. '000)

	During the year			Loan outstanding		Gross NPAs**		Percentage of Recovery to Demand
	Loan Amount Disbursed	No. of SHGs	No. of Members	Amount	No. of SHGs	Amount	No. of SHGs with NPAs	
Total no. of SHGs (b) Of which under SGSY & other Govt. sponsored Programs								
Exclusive Women SHGs (b) Of which under SGSY & other Govt. sponsored Programs								

****Applicable to March return only.**

Part 'A' – SHG Bank Linkage Program

3. SHGs financed directly by Banks with NGOs' facilitation

(All amounts in Rs.

'000)

	During the year			Loan outstanding		Gross NPAs**		Percentage of Recovery to Demand
	Loan Amount Disbursed	No. of SHGs	No. of members	Amount	No. of SHGs	Amount	No. of SHGs with NPAs	
Total no. of SHGs (b) Of which under SGSY & other Govt. sponsored Programs								
Exclusive Women SHGs (b) Of which under SGSY & other Govt. sponsored Programs								

****Applicable to March return only.**

Part 'B' : MFOs / MFIs - Bank Linkage for on-lending to groups and others

MFOs/ MFIs maintaining Savings A/c in the Bank

(All amounts in Rs. '000)

S. No.	Nature of Intermediary	No. of MFIs/ MFOs	Savings Amount
1.	NGO MFOs – Societies Registration Act 1860 and Indian Trust Act 1880		
2.	Cooperative MFOs- Cooperative Societies Act of each State		
3.	Cooperative MFOs- Mutually Aided Cooperative Societies Act (MACS)		
4.	Cooperative MFOs- Multi State Coop. Societies Act 2002		
5.	NBFC MFIs under Section 25 of Companies Act 1956 (Not for profit)		
6.	NBFC MFIs incorporated under Companies Act 1956 & registered with RBI		
7.	Others (To be specified)		
	Total		

Part 'B' : MFOs / MFIs- bank Linkage for on-lending to groups and others

2. MFOs/ MFIs financed by the Bank

(All amounts in Rs. '000)

S. No.	Nature of Intermediary		During the year		Loan outstanding		Percentage of Recovery to Demand	Gross NPAs**	
			Loan disbursed	No. of MFOs/ MFIs	Amount	No. of MFIs having O/S loans		Amount	No. of MFOs/ MFIs with NPAs
1.	NGO MFOs – Societies Registration Act 1860 and Indian Trust Act 1880	SHG Model							
		Non-SHG Model							
2.	Cooperative MFOs- Cooperative Societies Act of each State	SHG Model							
		Non-SHG Model							
3.	Cooperative MFOs- Mutually Aided Cooperative Societies Act (MACS)	SHG Model							
		Non-SHG Model							
4.	Cooperative MFOs- Multi State Coop. Societies Act 2002	SHG Model							
		Non-SHG Model							
5.	NBFC MFIs under Section 25 of Companies Act 1956 (Not for profit)	SHG Model							
		Non-SHG Model							
6.	NBFC MFIs incorporated under Companies Act 1956 & registered with RBI	SHG Model							
		Non-SHG Model							
7.	Others (To be specified)	SHG Model							
		Non-SHG Model							
	Total	SHG Model							
		Non-SHG Model							

****Applicable to March return only**